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Diary No. 2947/05

29.08.05

An Application filed under
Section 19 of A.T. Act, 1985
for redressal of grievance
regarding Regularisation.

Interim relief sought: Yes.

List for Admission/Orders
On 06.09.05.

DR (J)

Dt. 06.09.05

Hon. Mr. A.K. Bhatnagar, J.M
Hon. Mr. D. R. Tiwari, AM

Sri M.R. Khan, counsel for
applicant prays for withdrawing this
OA. Accordingly the OA is dismissed
as withdrawn. However, liberty
is given to applicant to file
a fresh OA, if so advised.

~~AM~~
AM.

~~AM~~
J.M

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